

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 44 OF 2017

Dated: 22nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Essar Oil Ltd. ... Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapoor
Mr. Abhishek Munot

Counsel for the Respondent(s) : -

ORDER

We are informed that Appeal No. 330 of 2016 where the similar issue is involved has been admitted by this Tribunal. Hence, we admit this appeal. Issue notice to the respondents returnable on 08.03.2017. Dasti, in addition, is permitted.

List the matter on **08.03.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt